

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 106
TO BE ANSWERED ON 25.11.2024**

FACILITIES FOR SKILLED AND UNSKILLED MIGRANT WORKERS

†106. SHRI RAJESH RANJAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has fixed any distance limit in kilometers for the skilled and unskilled migrant workers especially those belonging to the States of Bihar and eastern Uttar Pradesh for moving/migrating to other States for their work;**
- (b) if so, the details thereof;**
- (c) whether the basic facilities like safe housing and life insurance are extended to such migrant workers at workplace by the employers;**
- (d) if so, the details thereof; and**
- (e) if not, whether the Government proposes to take action for providing above facilities by the employers to migrant labourers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): Migration of workers from one State to another State is a continuous process.

In order to safeguard the interest of the migrant workers, the Central Government had enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Act, 1979. This Act has now been subsumed in the Occupational Safety, Health and Working Conditions (OSH) Code, 2020. The OSH Code, provides for decent working conditions, minimum wages, grievances redressal mechanisms, toll free helpline, protection from abuse and exploitation, and social security to all category of organized and unorganized workers including migrant workers.

Contd..2/-

The various schemes are implemented by the Government for migrant workers in the country are (i) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) (ii) Pradhan Mantri Suraksha Bima Yojana (PMSBY) (iii) PM-SVANidhi (iv) Pradhan Mantri Awas Yojana (v) Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PM-JAY).

Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PM-JAY) provides health cover of Rs.5 lakhs per family per year for secondary and tertiary care hospitalization to vulnerable families. These families include unorganized workers including migrant workers as per the defined eligibility.

In order to provide old age protection, the Government of India launched Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme in 2019. It provides monthly pension of Rs.3,000/- after attaining the age of 60 years. The workers in the age group of 18-40 years whose monthly income is Rs.15,000/- or less and not a member of EPFO/ESIC/NPS(Govt. funded) can join the PM-SYM Scheme under this Scheme 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by Central Government Under the Scheme , the fund towards Government's contribution is provided to LIC being fund manager.
